

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 61 of 2014**

**Dated : 17<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Review Petitioner**  
**Appellant**

**Versus**

**Central Electricity Regulatory Commission & Anr.**  
**.....Respondent(s)**

**Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**

**ORDER**

It is now admitted that the Review Petition is still pending before the Central Commission, in which the same issues are raised.

We have already held in Appeal No. 41 of 2014 dated 11.09.2014 that pending the Review the Appeal on same issues is not maintainable. Therefore, this Appeal is dismissed. However, it is open to the Appellant to file the Appeal subject to the outcome of the Review Petition, if so advised.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js